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S.No. 37(R)

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08-03-16



# INDIAN UNION MUSLIM LEAGUE

इंडियन युनियन मुस्लिम लीग

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Unity is Strength  
"اتحادی طاقت ہے"  
"एकता ही बल है"

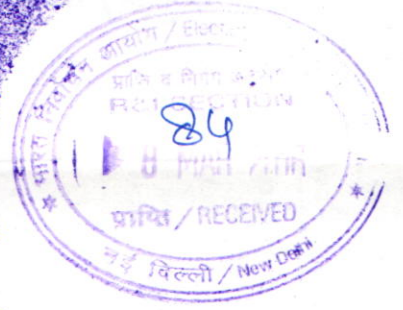
**E. AHAMED, M.P.**  
National President

**Prof. K.M. KADER MOHIDEEN, Ex.M.P.**  
National General Secretary

**P.K. KUNHALIKUTTY, M.L.A.**  
National Treasurer

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8/3/16  
PPEMS To

**The Election Commission of India**  
Nirvachan Sadan, Ashok Road  
New Delhi-110001



Respected Sir,

Subject:- Furnishing of Statement of Election Expenditure by Political Parties for the General Election to the Legislative Assembly of Bihar-2015-Regarding

With Reference to your Letter No: 76/EE/Bihar-LA/2015/PPEMS/689. Dated 1<sup>st</sup> March 2016, We feel sorry that we have inadvertently failed to furnish the Statement of Expenditure in the prescribed format in our letter dated 19.01.2016, and we have herewith forwarded this revised Statement of Expenditure in the prescribed format for your kind information and for your record.

Yours sincerely

Chennai  
05.03.2016

**Prof K.M. Kader Mohideen**  
National General Secretary, IUML



**STATEMENT OF ELECTION EXPENDITURE OF POLITICAL PARTY IN ELECTIONS TO  
LOKSABHA/ASSEMBLY**

(from the date of announcement of election till the date of completion of election)

1. Name of political party: **Indian Union Muslim League**

2. Election to the Legislative Assembly of Bihar 2015

(mention the name of the state in case of Assembly and strike out which is not relevant)

3. Date of announcement of election: **9 Sep 2015** 4. Date of completion of election: **12 Nov 2015**

**Part A**

5. Details of Election Expenditure incurred/authorized at Party Central Headquarters

5.1	<b>a. Opening balance of party funds at Party Central Headquarters</b> (on date of announcement of election)	<b>Amount</b>
	<b>Description</b>	<b>Amount</b>
	(i) Cash in hand	NIL
	(ii) Bank balance (Indian Overseas Bank, Muthialpet Branch, Chennai-600 001)	1000.00
	<b>Total</b>	<b>1000.00</b>
5.2	<b>a. Gross receipts of Party Central Headquarters from all sources from the announcement of election to the date of completion of election</b>	
	<b>Description</b>	<b>Amount</b>
	(i) Cash	NIL
	(ii) Cheque or draft etc.	NIL
	(iii) In kind (Received complimentary goods or services from any person/ entity) (Please mention details and notional value of such item- goods or services such as helicopter services etc. received as complimentary from any person /entity)	
<b>Total</b>	<b>NIL</b>	
5.3	<b>a. Gross Expenditure incurred/ authorized by Party Central Headquarters for general Party propaganda from the announcement of election to the date of completion of election ( If more than one state are involved, then the state wise total expenses incurred by the Party Central Head Quarters is to be given in Schedule-1)</b>	
	<b>Description of Gross expenditure by Party Central Headquarters</b>	<b>Amount</b>
	(i) Cash	NIL
	(ii) Cheque/ draft etc.	NIL
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	NIL
	<b>Total</b>	<b>NIL</b>
	<b>b. Break up of the above general Party propaganda expenses incurred/ authorized by Party central headquarters</b>	
	(I) Travel expenses of Star Campaigners as mentioned in explanation 1 of Section 77 of R.P. Act, 1951 (Details to be enclosed in format given in Schedule- 2)	NIL
	(ii) Travel expenses of leaders other than Star campaigners. (Details to be enclosed in format given in Schedule- 2A)	NIL
	(iii) Expense on Media advertisement (print and electronic, bulk sms, cable, website, TV channel etc) on General Party propaganda (Details to be enclosed in format given in Schedule- 3)	